

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 21th day of September, 2021

Civil Misc. Contempt Petition No.330/00286/2018
in
Original Application No. 330/00332/2015

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Dharm Veer Singh, S/o Brahma Singh, R/o Village & Post – Thawaipar, Pipiganj, District - Gorakhpur.

. . .Petitioner

By Advocate : Shri Sachin Upadhyay
Shri Satish Sahu
Shri Chaturbhuj Dwivedi

V E R S U S

1. A.K. Singh, Assistant Personal Officer, Railway Recruitment Cell, North Eastern Railway, Gorakhpur.
2. Mr. Manoj Kumar Pandey, Chairman Railway Recruitment Cell, North Eastern Railway, Gorakhpur.
3. Rajeev Agarwal, General Manager, Gorakhpur.
4. Mr. Vinay Kumar Tripathi, General Manager, Gorakhpur.

. . .Respondents

By Advocate : Shri R.K. Rai

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

Heard Shri M.K. Upadhyay holding brief of Shri Sachin Upadhyay, learned counsel for the petitioner and Shri R.K. Rai, learned counsel for the respondents.

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2. At the outset, learned counsel for the respondents submits that the order in respect of which this contempt petition has been filed, has been categorically stayed by the Hon'ble Apex Court vide order dated 29.02.2021. He places the copy of this order on record.

3. In view of this development, nothing survives in the present contempt petition at this stage and it is disposed of accordingly. Learned counsel for the applicant is at liberty to revive the contempt proceedings in case fresh cause of action arose.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

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